

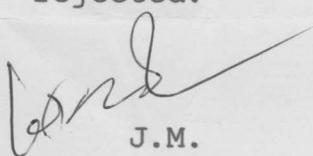
C.C.A. No.238/02  
In  
O.A No.859/93.

10.11.2005

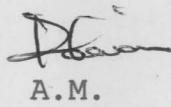
**Hon'ble Mr.D.R. Tiwari, A.M**  
**Hon'ble Mr. K.B.S Rajan, J.M**

Heard Sri A.K. Aditya counsel for the applicant and Sri Saumitra Singh counsel for the respondents.

M.A. No.3477/05 has been filed for recalling the order of this Tribunal in C.C.A No.238/02 decided on 10.2.2003 by which the counsel did not press as not being maintainable, in view of the fact that Telecommunication Service of Department of Telecommunication was incorporated as Company none as B.S.N.L. The situation does not change. Hence, rejected.



J.M.



A.M.

Manish/-